

Annexure-3														
Name of the corporate debtor: Supertech Realtors Private Limited ; Date of commencement of CIRP: 12.06.2024 ; List of creditors as on: 21.08.2025														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
* Since constitution of COC has been stayed by Hon'ble NCLAT vide its order dt. 03.07.2024 , % of voting share in CoC is not being given to any Financial Creditor														
Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC*					
1	Central Bank of India	25.06.2024	2,28,52,75,480	2,28,52,75,480	Secured	2,28,52,75,480	0	No	13.33%					
2	Union Bank of India	26.06.2024	3,60,29,42,529	3,60,29,42,529	Secured	3,60,29,42,529	0	No	21.01%					
3	Punjab National Bank	26.06.2024	1,67,24,91,803	1,67,24,91,803	Secured	1,67,24,91,803	0	No	9.75%					
4	Bank of Maharashtra	26.06.2024	2,34,88,68,942	2,34,88,68,942	Secured	2,34,88,68,942	0	No	13.70%					
			9,90,95,78,754	9,90,95,78,754					57.79%					